

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P. NO. 65/94 in
O.A. NO. 1300/92

New Delhi this the 11th day of May, 1994

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. P. T. THIRUVENGADAM, MEMBER (A)

R. K. Chaubey
C/O Shri J. P. Chaubey,
R/O E-122, Babar Road,
New Delhi.

... Petitioner

By Ms. Marry Oommen, Proxy for Shri Anis Suhrawardy, Adv.

Versus

1. Shri Masih-uz-Zaman,
General Manager,
Northern Railway,
Baroda House, New Delhi.

2. Shri Masih-uz-Zaman,
The Secretary, Railway Board,
Rail Bhawan, New Delhi.

3. Shri J. S. Bathla,
Divl. Railway Manager,
Northern Railway, Bikaner,
Sadulpur.

... Respondents

By Advocate Shri R. L. Dhawan

O R D E R (CRAL)

Shri Justice V. S. Malimath -

The respondents have since passed order dated 5.4.1994 in compliance with the judgment of the Tribunal. The counsel for the petitioner has been served a copy of the said order. As the judgment has been complied with, these proceedings are dropped.

P. T. Thiruvengadam

(P. T. Thiruvengadam)
Member (A)

V. S. Malimath

(V. S. Malimath)
Chairman

/as/